NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/146/2016

NAME OF THE PETITIONER(S)

: Nirej V. Paul & another

NAME OF THE RESPONDENT(S)

: The Canning Industries Cochin Limited & 15 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. Crowtham Kumas

Athiban Vijay A.K

Cannel for P

Aprilian

2. SRIKANT MOHAN

For the R. I Company

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<u>ORDER</u>

Counsel for petitioner present and stated that his senior counsel could not attend before the Tribunal today due to personal inconvenience. He prayed time for submitting arguments. PCS representing R1 company is present and submitted that the pleadings are complete. Counsel for petitioner prayed time for submitting arguments. Time extended at request. Put up on 11.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)